

India at which other countries participated?

Shri T. T. Krishnamachari: No, not to my knowledge.

INDO-PAKISTAN BOUNDARY DEMARCATION

***326. Shri B. K. Das:** Will the Prime Minister be pleased to state:

(a) what distances of boundaries between the two Bengals, Assam and East Bengal and Indian and Pakistan territories on the Western border of India have so far been actually demarcated on land;

(b) what progress has been made in other works connected with the demarcation of boundaries in these areas; and

(c) what are the outstanding disputes over the boundaries and at what places?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Out of approximately 830 miles of the boundary between West Bengal and East Bengal a length of 435.27 linear miles has been demarcated. The boundaries between Assam and East Bengal and between India and Pakistan on the Western border of India still remain undemarcated.

(b) and (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 10]

Shri B. K. Das: From the statement I find on page 2 that there is a dispute which has arisen recently on some agreed matter, and on page 3 that there are other disputes also regarding the Patharia Hill reserve and the Kushiara river, which are all old disputes. I mean that these disputes arose just after the Bagge Tribunal gave their award. I want to know what steps are taken regarding the new disputes that have arisen as well as the old disputes which have been hanging on for the past three or four years?

Shri Anil K. Chanda: The steps are that the usual correspondence takes place and when the Chief Secretaries and other representatives meet they discuss these problems.

Shri B. K. Das: May I know whether the time stipulated for finishing this work, that is March 1953, will be extended further, and if so how far?

Shri Anil K. Chanda: If it is necessary, obviously the time will be extended. But I am afraid I can't say at this moment.

Shri S. C. Deb: Is the hon. Minister aware that in the month of January there was some trouble about removal of some stones on the border near about Patharia Hills?

Shri Anil K. Chanda: Sir, we are discussing the demarcation of boundaries.

ADDITIONAL COMMUNITY PROJECTS

***327. Shri Barman:** Will the Minister of Planning be pleased to state:

(a) whether, besides the 55 Community Projects already decided upon, Government intend to launch more projects in the year 1953;

(b) if the answer to part (a) above be in the affirmative, which are the States where these additional projects will be started; and

(c) whether it proposed to start them in regions, which have not been allocated with any of these 55 projects?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) and (c). Proposals have been invited from State Governments. Location of projects will be decided after considering them.

Shri N. Sreekantan Nair: May I know on what criteria the new projects will be undertaken, on the basis of the population or the area of the States?

Shri Hathi: Population of course will be there; but primarily the needs of the area, the response of the people expected and the manner in which the present projects have worked will be taken into consideration.

Shri Barman: Is it proposed to give a direction to the State Governments, while asking for the location of these projects, to indicate the desire of Central Government so that these new projects may be started in regions which have not been served as yet by these 55 projects?

Shri Hathi: Actually the State Governments have been asked that before formulating their proposals these things may be taken into consideration.

Shri M. D. Joshi: May I know whether the Government of Bombay has submitted any new proposals?

Shri Hathi: Not as yet.

Shri S. N. Das: May I know whether any allotments have been made to the

State Governments for which their recommendations have been invited?

Shri Hathi: No allotments have yet been made. Only their recommendations have been invited.

Shri Kelappan: May I know how many new projects are proposed to be undertaken?

Shri Hathi: Fifty-five blocks.

Shri Jaipal Singh: In view of the fact that territories in our North-East frontier have not been served, is priority going to be given to our frontier province in the North-East?

Shri Hathi: That will also be taken into consideration.

STATE-OWNED ORGANISATION FOR HANDLING EXPORT TRADE

*328. **Shri M. L. Dwivedi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any of the recommendations of the Committee set up to examine the question of setting up a State-owned or State-sponsored organisation for handling any sector of the foreign trade has been found to be acceptable to Government;

(b) whether the two-man small committee appointed to make a quick examination and to review the position in the light of developments, particularly the falling markets and the uncertain trends in India's International trade, have submitted their report;

(c) if so, the steps taken or likely to be taken by Government to implement the recommendations; and

(d) whether Government propose to lay on the Table of the House a copy of the report of this reviewing committee?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The recommendations of the State Trading Committee set up in 1949 were examined by Government and it was considered that they required to be reviewed in the light of present changed conditions. A smaller Committee has accordingly been set up to make a further examination of the problem.

(b) No, Sir. The Committee is still at work.

(c) Does not arise.

(d) Yes, Sir.

Shri M. L. Dwivedi: What is the time which has elapsed since the ap-

pointment of this Committee which had to finish its labours quickly?

Shri T. T. Krishnamachari: Roughly about six months, Sir.

Shri V. P. Nayar: May I know whether the enquiries made so far have revealed the profits made by foreign enterprise handling India's foreign trade?

Shri T. T. Krishnamachari: I do not think that comes within the terms of reference to this Committee.

Shri A. C. Guha: May I know the composition of this Committee?

Shri T. T. Krishnamachari: Shri S. V. Krishnamoorthy Rao, M.P. and Shri B. P. Jhunjhunwala, M.P. constitute the Committee.

Pandit Thakur Das Bhargava: May I know by what time it is expected that the Committee will finish its labours?

Shri T. T. Krishnamachari: Well, Sir, I presume it will be in another six to eight weeks.

Shri M. L. Dwivedi: May I know the reasons for the falling markets and uncertain trends in India's international trade?

Mr. Deputy-Speaker: How does it arise out of this question?

Shri M. D. Ramasami: In view of the setback in the trade of handloom cloth in foreign markets is it the intention of Government to set up a state-owned or state-sponsored institution for that trade?

Mr. Deputy-Speaker: He wants to know whether a separate institution or corporation for the export trade of handloom cloth is proposed to be set up.

Shri T. T. Krishnamachari: Sir, for one thing the All-India Handloom Board is now seized of this matter. Of course suggestions are made, there are suggestions galore in regard to the manner in which exports should be handled. At the moment we have not before us any serious proposal for setting up a corporation.

GRANTS FOR PROMOTION OF SALES ABROAD.

*329. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether grants similar to that made to the Indian Jute Mills Association to assist their publicity Campaign in U.S.A. have been made or offered by the Government of India for the promotion of the sale of any other Indian commodity in U.S.A. or in any other foreign country; and